

GOVT. OF N.C.T. OF DELHI
DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS
8TH LEVEL, C – WING, DELHI SECRETARIAT, IP ESTATE, NEW DELHI

Dated: 24/3/15

No. F.5(246)/Lit./15/ 789-991

NOTICE FOR EMPANELMENT

Sub: Appointment as Panel Counsel for High Court/CAT/VAT Appellate Tribunal / Additional Public Prosecutor for High Court in Law, Justice and Legislative Affairs Department, GNCTD for conducting criminal cases in the Hon'ble High Court of Delhi.

Department of Law, Justice and Legislative Affairs, Govt. of NCT of Delhi proposes to empanel advocates as Panel Counsel for High Court/CAT/VAT Appellate Tribunal / Additional Public Prosecutor in the High Court of Delhi. Eligible and desirous advocates having required qualification and experience may apply in the prescribed proforma.

Qualification & Experience

- (i) Bachelors degree in Law from a recognized university and registered with any Bar Council in Delhi.
- (ii) Having practice as an advocate for not less than seven years in the High Court for appointment as Additional Public Prosecutor for High Court.
- (iii) Professional experience not less than 4 years in the High Court, CAT and VAT Appellate Tribunal for empanelment in the High Court, CAT or VAT Appellate Tribunal respectively
- (iv) Having good communication skills and good knowledge of law and procedure.


Mode of Selection

1. The mode of selection will be interaction by selection committee.
2. In case a number of applications are received, short-listing of applications may be done. The department reserves the right to decide the criteria of short-listing.
3. Candidates so short-listed will then be called for interaction. Intimation will be sent at the correspondence address as given in the application form or/and over the telephone number given by the applicant.
4. Candidates will have to produce all original documents at the time of interview / interaction.

The Principal Secretary (Law), Govt. of NCT of Delhi reserves the right to accept or reject any application without assigning any reason. The application submitted will not bind this department to consider him/her for selection.

Desirous and eligible advocates / counsel may send their applications on the prescribed format superscribed "Application for empanelment in the panel of advocates of GNCTD" to be addressed to Principal Secretary (LJ & LA) to reach the undersigned on or before **07.4.2015**. No application received after due date will be entertained. No TA/DA will be admissible for attending the interview / interaction.

The candidates may see the terms and conditions of appointment and the fee/remuneration payable to Panel Counsel for High Court/CAT/VAT Appellate Tribunal / Additional Public Prosecutor in the High Court of Delhi on the website of this Government <http://www.delhi.gov.in>


(Vipin Garg)
Deputy Secretary (L,J & LA)

APPLICATION FOR EMPANELMENT AS _____.

1.	Name	
2.	Father's name	
3.	Date of Birth	
4.	Residential address with Contact No. and e-mail id.	
4.	No. & Date of Enrolment with Bar Council of Delhi	
5.	Educational Qualifications	
6.	Experience	
7.	Whether experience of working on the panel of any Government, Government body or local authority, etc.	
8.	Any other relevant information	